CENTRAL ADMINISTRATIVE TRIBUNAL MUMBAI BENCH, MUMBAI.

<u>DY No.1056 of 2019</u> <u>ORIGINAL APPLICATION No.210/00013/2020</u> Dated this Thursday, the 02nd day of January, 2020

CORAM: R.VIJAYKUMAR, MEMBER (A) R.N. SINGH, MEMBER (J)

Krishan Giri, Age: 49 years, Occ: Service, R/o B-85, Type II Flats Moti Bagh, New Delhi 110 021... *Applicant (None)*

VERSUS

- 1. Union Territory of Daman and Diu, Through Administrator.
- 2. The Secretary, Administration of Daman and Diu, Department of Personnel and Administrative Reforms, Secretariat, Daman 396 220.
- 3. The Executive Engineer, P.W.D. Works Division-1, Daman.
- Shri S.S.Yadav, I.A.S. Officer,
 Presently acting as Advisor to Administrator
 Daman and Diu.
 Respondents

ORDER (Oral)

Per: R. Vijaykumar, Member (A)

None for the applicant.

2. This application has been filed on 31.07.2019 under Diary Number and only some objections have been removed on August, 2019 but few other objections continue to remain despite notice given to the applicant and his counsel on 09.12.2019 in the notice board. These objections persist to this date and no attempt has been made by the learned counsel for the applicant to remove

the objections or to have the matter circulated. Registry was unable to contact the applicant or the learned counsel for the applicant even by phone or by e-mail.

- It appears that the applicant has lost interest in pursuing with the matter.
- Accordingly, the OA is dismissed in 4. default for non-prosecution.

(R.N. Singh)

(R. Vijaykumar) Member (Judicial) Member (Administrative)

kmg*